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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 76/14	IA 57/17 in TP 70/16	For Hearing	397/ 398	Murugayah Kanapaty & 2 Others Vs Malind Properties Pvt. Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	KUNCHAM LAKSHMINARAYANA PRASHANTH 9845870003	Murugayah Kanapaty & 2 Others	
2.	RAFEEULLA SHARIFA 7255700201	MURUGAYAH KANAPATY	

**ORDER**

PCA for Petitioner is present. He has filed one Application.  
Registry is directed to check and put up. IA 57/17 is taken up today.  
List it on 25/10/2017.

  
Member (T)

  
Member (J)